

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A. No. 62/00238/2021

This the 15th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohammad Amin Dar, Aged 59 years, S/o Ghulam Ahmad Dar, R/o New Colony, Khanabal, Harnag, Anantnag.

.....Applicant

(Advocate: Mr. Mashood Khalil)

Versus

1. UT of Jammu and Kashmir, through Chief Secretary Government of J & K, Civil Secretariat, Jammu/Srinagar, Pin Code-190001
2. Principal Secretary to Government, Public Works (R&B) Department, Civil Secretariat, Jammu/Srinagar. Pincode: 180001.
3. Jammu and Kashmir Projects Construction Corporation Limited (JKPCC Ltd.) through its Managing Director at Srinagar/Jammu. Pincode: 180001.
4. Managing Director, Jammu and Kashmir Projects Construction Corporation Limited (JKPCC Ltd.) at Srinagar/Jammu. Pincode: 180006

.....Respondents

(Advocate: Mr. Rajesh Thappa, ld. DAG)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The present OA has been filed by the applicant working under the respondent No. 4 i.e. Managing Director, Jammu and Kashmir Projects Construction Corporation Limited (JKPCC Ltd.) Srinagar/Jammu. It is

submitted by Mr. Rajesh Thappa, learned D.A.G. for respondents that this Tribunal has no jurisdiction to hear the case.



2. Contention of learned D.A.G. has force and it is to be accepted as Jammu and Kashmir Projects Construction Corporation Limited (JKPCC) Ltd. not comes within the jurisdiction of this Tribunal. It has not been brought within the jurisdiction of this Tribunal by notification as issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.
3. Accordingly, the O.A. is dismissed for want of jurisdiction. However, the applicant is at liberty to approach before the appropriate forum.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/